

**BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT
CHENNAI**

ORIGINAL APPLICATION NO. 109 OF 2017 (SZ)

K.S.Suresh Kumar
S/o Late Dr.K.V.Srnivasalu,
33/15A, Lazarus Church Road,
2nd Lane, R.A.Puram,
Chennai – 600028

...Applicants

-versus-

The State of Tamil Nadu,
Represented by its secretary to government,
Municipal administration and water supply department,
Secretariat, Fort St. George,
Chennai – 600009 & 7 others

...Respondents

**AFFIDAVIT FILED BY MR.T.V.SATHIA NARAYANA ON BEHALF OF
RESPONDENT NO. 8 TOWARDS CRZ DEMARCATION**

I, T.V.Sathia Narayana, s/o T. Venkatanarasimhan, aged 57 years, with office at No.3, Mangesh Street, T.Nagar, Chennai – 600017, do hereby solemnly affirm and state on oath as follows

1. I am the authorised signatory of 8th Respondent and as such am competent to file the present affidavit on its behalf. I respectfully submitted that the present affidavit is filed on behalf of 8th Respondent to set out compliance of this Hon'ble Tribunal's directions towards demarcation of Coastal Regulation Zone ("CRZ") zone at the Project Site.
2. I state that the Department of Environment, Government of Tamil Nadu had by way of letter R.C.No. 1224/P1/2017 dated 04.02.2021 ("**04.02.21 Letter**") written to the 8th Respondent requesting for status of demarcation of Coastal Regulation Zone ("CRZ") and non-CRZ boundary at the Project Site. A copy of the 04.02.21 Letter is annexed to this memorandum as **Annexure A**.
3. It is stated that in response to the same the 8th Respondent on 15.02.2021 had written to the Institute of Remote Sensing, Anna University, Chennai ("**IRS Chennai**") about demarcation of CRZ and non-CRZ areas at the Project Site as per High Tide Line map prepared for the site in 2012. In reply to this IRS Chennai had by way of letter dated 18.02.2021 ("**18.02.21 Letter**") written back stating

for APPASWAMY REAL ESTATES LTD



that they are in the process of evaluating the same. A copy of the 18.02.21 Letter is annexed to this memorandum as **Annexure B**.

4. I state that IRS Chennai had set out in its 18.02.21 Letter that it is in the process of determining the best possible assessment process to finalise the methodology with the caveat that irrespective of the methodology adopted there will be a conversion error in scale. IRS Chennai had in conclusion stated that it will be communicating the finalised methodology to the Project Proponent after determining the same.

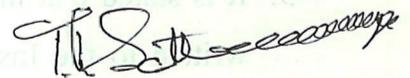
5. I state subsequently on 12.04.2021 the 8th Respondent had awarded the CRZ and Non CRZ zone demarcation works to IRS Chennai for a sum of Rs. 1,50,000/-. The said work order is annexed to this affidavit as **Annexure C**. I state that on 20.04.2021 an invoice for an amount of Rs. 1,77,000/- which is inclusive of the GST on Rs. 1,50,000/- was raised on the 8th Respondent. The invoice is annexed to this affidavit as **Annexure D**.

6. I state that towards the invoice the 8th Respondent had on 27.04.2021 paid an amount of Rs. 1,62,000/- after deduction of tax at source. The payments details are as follows:

Sender : Appaswamy Real Estates Limited
Bank : RBL Bank Ltd
Branch : T. Nagar
Transaction Details: NEFT 000172925261

7. I state that IRS Chennai officials then visited the site on 18.06.2021. I state that IRS Chennai officials have then subsequently visited the Project Site on 05.07.2021. I state that presently further communication from IRS Chennai is awaited. I humbly request that this affidavit may be taken on record and justice may be rendered.

for APPASWAMY REAL ESTATES LTD



Authorised Signatory
Before me,

Solemnly affirmed at Chennai

This the 9th day of July 2021

And signed their name in my presence

Advocate

DEPARTMENT OF ENVIRONMENT

From
Thiru.K.V.Giridhar, I.F.S.,
Director of Environment,
Ground Floor, Panagal Building,
Saidapet, Chennai- 600 015.

To
M/s. Appaswamy Real Estates,
3, Mangesh Street,
T.Nagar,
Chennai 600 017.

R.C.No. 1224/P1/2017 Dated: 04.02.2021

Sir,

Sub: DoE- Order of Hon'ble NGT in the matter of OA No. 109 of 2017 (SZ) – Site Inspection of Assistant Conservator of Forests on 22.12.2020- Request to Demarcate the CRZ and Non- CRZ area on the site - Regarding.

- Ref: 1) Order of Hon'ble NGT in the matter of OA No. 109 of 2017 (SZ), dated 17.11.2020.
2) This office letter No: P1/1224/2017 dated:04/01/2021
3) Order of Hon'ble NGT in the matter of OA No. 109 of 2017 (SZ), dated 11/01/2021.

I invite your kind attention to the 2nd reference cited, wherein you were requested to approach one among the authorized agencies approved by MoEF&CC, Gol to demarcate the CRZ and non CRZ boundary on the site, as per the HTL Map and inform the completion status. however, details have not yet been received in this office.

Further, the Hon'ble NGT directed the respective authorities to submit the independent report on before 19/02/2021 in reference 3rd cited. Hence it is requested to send the status on demarcation of CRZ and non-CRZ boundary at the site, to this office immediately for taking necessary action.

Sd./-K.V.Giridhar,
Director of Environment

//Forwarded by Order//


For Director of Environment





Institute of Remote Sensing
(Tamil Nadu State Remote Sensing Applications Centre)
Anna University, Chennai - 600 025, India
Email: dirirs@annauniv.edu
Office: 91-44-2235 8151, 2235 8152

Prof.D.Thirumalaivasan, B.E., M.Tech., Ph.D.,
Director

Letter No. IRS/AU/CRZ/KSR&DTV/2021-Feb-01

Date: 18.02.2021

To
M/s Appaswamy Real Estates Limited
3, Mangesh Street, T.Nagar
Chennai 600 017

Sir,

Sub: Demarcation of CRZ and non-CRZ area on the site as per HTL map at R.S.No.4569/17, 4569/34, 4569/35, 4569/38, 4310/5 and 4750/8, Block No. 89, Block No.96 and Block No.100 of Mylapore village, Mylapore-Triplicane Taluk, Chennai - Reg

Ref: Your letter addressed to the Director, IRS, Anna University dated 15.02.2021

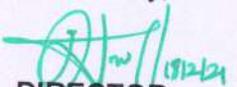
With reference to your letter dated 15th February 2021 cited above for Demarcation of CRZ and non-CRZ area on the site as per HTL map at R.S.No.4569/17, 4569/34, 4569/35, 4569/38, 4310/5 and 4750/8, Block No. 89, Block No.96 and Block No.100 of Mylapore village, Mylapore-Triplicane Taluk, Chennai, We are in process of evaluating the requirement. The CRZ map prepared for your project site in 2012 is based on High Tide Line data generated by Naval Hydrographic Office (NHO), Dehradun to Department of Environment, Government of Tamilnadu, as per 1991 CRZ Notification. The approved CZMP published by TNSCZMA in 2018 for Tamilnadu are currently used for demarcation of CRZ boundary by Institute of Remote Sensing as the Approved CZMP vide CRZ notification 2011 is in effect as on date.

However, during the discussions your representative has requested to issue the CRZ and Non-CRZ area of the site as per approved CZMP maps prepared vide CRZ Notification 1991 at 1:25,000 scale. NHO, Dehradun has given coarse High Tide Lines reference points and based on which the institute has prepared the map in 2012 and at present we are looking at best possible assessment methods to finalise the methodology. However, it is to be noted that whichever method is chosen, it will have conversion error from 1: 25,000 scale map to a larger scale and cartographic error.

We will be communicating you with the proposal after finalization of best possible methodology in view of technology limitations adopted for preparation of CZMP vide CRZ Notification 1991.

Thanking you,

Yours sincerely,


DIRECTOR



3, Mangesh Street, T. Nagar, Chennai 600 017. India.

T + 91 44 2434 6333, 2434 9090 F + 91 44 2434 3627
E mail@appaswamy.com www.appaswamy.com

CIN NO. U70101TN1987PLC015210

GST NO : 33AACCA8397H1ZH

12th April 2021

The Director,
Institute Of Remote Sensing,
Anna University, Sardar Patel Road,
Chennai-600 025.

Sub:

Demarcation of CRZ and Non -CRZ Area on the site as per HTL Map at R.S.No 4569/17, 4569/34, 4569/35, 4569/38, 4310/5 and 4750/8, Block No.89, Block No.96 and Block No.100 of Mylapore Village, Mylapore-Triplicane Taluk, Chennai-Reg.

Ref; i.Our Letter addressed to the Director, IRS, Anna University dt.15.02.2021;
ii.Lr.No.IRS/AU/KSR/CZMP/2021-APR 09:

We have immense pleasure in awarding the CRZ and Non CRZ Demarcation Services for our residential apartments @ South Canal Bank Road, R.A.Puram, Chennai for a sum of **Rs.1,50,000/-** (Rupees fifteen lakhs only) plus GST,With reference to cited ii as above.

Work Description:

The Scope of Service shall include the following areas:

1.	Scope Of Work:	Demarcation of CRZ AND Non-CRZ area on the site as Per HTL Map for project site only Deliverables: Two copies of Maps and Report
2.	Duration	a. Field Work: Within a period of one month from the date of receipt of payment at university b. Map, Report preparation and submission: Within a period of one month of from the date of completion of field work
3.	Travel & Logistics	Vechile for field Survey is exclusive of the payment indicated in the Quote and is to be arranged by the client for two of our Staff from institutie of remote sensing ,Anna University
4.	Responsibility of Client	a. The cad drawing for the proposed development at site is to be provided by you for geo referencing and super imposition on to HTL/LTL Map b. Necessary permission if any required is to be obtained from concerned authorities for smooth conduct of field survey c. Services of a responsible officer/staff,with site knowledge is to be made available during field visit d. The responsible officer /staff, shall identify the field Survey team in identifying project location/boundaryand proposed project details e.Cadastral/village/ward Map From the concerned authority



Appaswamy

REAL ESTATES LTD

3, Mangesh Street, T. Nagar, Chennai 600 017. India.

T + 91 44 2434 6333, 2434 9090 F + 91 44 2434 3627
E mail@appaswamy.com www.appaswamy.com

CIN NO. U70101TN1987PLC015210

GST NO : 33AACCA8397H1ZH

(2)

	In the state is to be provided by the client. f. Relevant revenue documents supporting the status of site Are to be furnished, if required.
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Terms of Payment:

100% Advance on acceptance of this order;

Please return duplicate copy of this order duly stamped and signed as a token of acceptance.

Thanking you,

Yours faithfully,

For APPASWAMY REAL ESTATES LTD.,

(K.R.SUBRAMANIAM)

Sr. MANAGER – CONTRACTS & TENDERS

Encl: a.a.

CC: Mr.S.Thiagarajan, Chief Engineer
Mr.P.Senthilkumar, Asst.Project Manager

CENTRE FOR TECHNOLOGY DEVELOPMENT AND TRANSFER
ANNA UNIVERSITY, CHENNAI - 600 025



Phone : +91 - 44 2235 7932
 E-mail : directorctdt@annauniv.edu

Director

PROFORMA INVOICE

No & Date : 1016/CTDT-1/IRS/2021 & 20.04.2021
 GST No : 33AAALA1314KIZQ
 SAC Code : 998393

To

M/s. Appaswamy Real Estates Limited,
 No.3, Mangesh Street, T.Nagar,
 Chennai.

GST No. **33AACCA8397H1ZH**

SI. No	Description	Amount (Rs.)
1	"Demarcation of CRZ and Non-CRZ area on the site as per HTL map at R.S.No.4567/17,4569/34,4569/35,4569/38,4310/5 and 4750/8, block No.89, Block No.96 and Block No.100 of Mylapore Village, Mylapore – Triplicane Taluk, Chennai" by "Dr.K. Srinivasa Raju, Associate Professor, Institute of Remote Sensing, CEG Campus" "Letter Reference no. Nil" & date – 12.04.2021	1,50,000.00
2	GST 18%	27,000.00
Total (Rs.) including GST		1,77,000.00
(Rupees One lakh and seventy seven thousand only)		

Account Details

Name of the Payee: Director, CTD

Bank: State Bank of India, Account Number: 37614464781

Branch: Anna University, IFSC: SBIN0006463, MICR: 600002039

NO 5/21/4/21
 DIRECTOR
 DIRECTOR
 Anna University
 Chennai - 600 025
 20/04/21
 20/04/21

**BEFORE THE NATIONAL GREEN
TRIBUNAL SITTING AT CHENNAI**

Application No.109 of 2017

K.S.Suresh Kumar & 1 anr ... Applicants

-Versus-

State of Tamil Nadu & 7 ors.

... Respondents

**AFFIDAVIT OF TV SATHIA NARAYANA
TOWARDS CRZ DEMARCATION ON
BEHALF OF 8TH RESPONDENT**

Rohan Cherian

Counsel for the 8th Respondent